

**CT. C NO. 60/2019
KULDEEP SINGH VS. BHAGWAN SINGH**

20.08.2020

COURT HEARING THROUGH VIDEO CONFERENCING


Present:- None.

Neither the complainant nor his counsel has joined.

The file is not before me.

Ahlmad is directed to get the court file scanned and get the copy of the same to me, at the earliest. Ahlmad is also directed to send a written request letter to the concerned branch in this regard.

Put up for supplying the scanned copy of the court file and for further proceedings on **29.08.2020**.



**(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
20.08.2020**

